

ITEM NO.72

REGISTRAR COURT

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 20780/2024

UNITED INDIA INSURANCE COMPANY LIMITED

Petitioner(s)

VERSUS

SAJAL KUMAR BANERJEE & ORS.

Respondent(s)

FOR ADMISSION and IA No.204197/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 05-03-2025 This petition was called on for hearing today.

For Petitioner(s) : Ms. Awantika Manohar, AOR

For Respondent(s) :

Mr. Saday Mondal, Adv.

Mr. Udayaditya Banerjee, AOR

Ms. Shubhangi Pandey, Adv.

Saday Mondal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit.

Service is complete on respondent Nos.2 to 7 but none
has entered appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

rd

SUJATA SINGH
Registrar